

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1914  
TO BE ANSWERED ON 2<sup>ND</sup> AUGUST, 2024**

**CGHS WELLNESS CENTRE IN KARNATAKA**

**1914. SHRI. B Y RAGHAVENDRA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of CGHS wellness centres sanctioned in the State of Karnataka;
- (b) the steps taken/proposed to be taken by the Government to start these CGHS wellness centres;
- (c) whether the Government has received proposal for allocating funds for the newly sanctioned CGHS Wellness Centre in the district of Shivamogga in Karnataka State and if so, the details thereof; and
- (d) if so, the total amount of grant/funds released and if not, the expected timeline of releasing the same to start the CGHS wellness centre in the said district of Karnataka?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (d) There are 11 CGHS Allopathic Wellness Centres and 04 Ayush Wellness Centres along with 01 CGHS Polyclinic sanctioned in the state of Karnataka. These Wellness Centres and Polyclinic are functioning on regular basis to provide healthcare to the beneficiaries. In-principle approval has been granted for opening 22 new CGHS Wellness Centres across the country (including Shivamogga, Udupi & Mangaluru in Karnataka). The allocation of funds is under the ambit of Department of Expenditure, Ministry of Finance.

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